

05-11-2020

CIRCULAR

ASSIGNMENT DURING DIWALI HOLIDAY

Pursuant to the directions & order of the Honorable 1st Addl. Principal Judge, City Civil Court, Dindoshi, IT IS HEREBY NOTIFIED THAT during the ensuring "DIWALI HOLIDAY" from Friday 13.11.2020 to Sunday 22.11.2020 all urgent Civil/Criminal Application , if any, if they are presented well in advance, will be attended by the following Hon'ble Judges "In Court only"

Nature of Work Assigned :-

- 1) All urgent Civil Applications, if any, in Suits by or against B.M.C., Govt. & MHADA etc.
- 2) All urgent Criminal Application, if any in Sessions Cases and Cri. Appeals, Cri. Revn. Applns, Criminal Bail Application, Cri. Anticipatory Bail, Application etc.
- 3) All urgent Civil Applns, If any in Suits between Pvt. Parties and Applns for attachment before Judgment etc.

13rd November, 2020 to 22nd November, 2020

Sr. No.	Date	Name of the Hon'ble Judge
1	13.11.2020	HHJ Shri. A.Z.Khan
2	14.11.2020	HHJ Shri. A.Z.Khan
3	15.11.2020	HHJ Shri.K. V. More
4	16.11.2020	HHJ Shri.K. V. More
5	17.11.2020	HHJ Shri. M.H.Shaikh
6	18.11.2020	HHJ Shri. M.H.Shaikh
7	19.11.2020	HHJ.Shri.L.S.Chavan
8	20.11.2020	HHJ Shri.M.I.Lokwani
9	21.11.2020	HHJ Shri. D.D.Khoche
10	22.11.2020	HHJ Smt. H.C.Shende

The Court unitary Staff are hereby directed to attend the Court during the Diwali Holiday. They will be compensated by Com/off.

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ALL THE ADVOCATED & LITIGANTS TO TAKE NOTE THAT

- 1) **Urgent applications during the holidays, will be entertained only on proof of prior notice to the opposite party. Proof of such notice be furnished to the Judge concerned at the time of moving the urgent applications.**
- 2) Urgent matters must be moved through the concerned officers only, between 11:00 a.m. To 1:00 p.m.
- 3) Urgent matters must be moved through the concerned officers only.

Dated th 27 October, 2020

S.S. Sawant
27/10/2020
(S. S. Sawant)
1st Addl. Principal Judge
City Civil Court, Borivali Div.
Dindoshi, Goregaon, Mumbai .

Copy Forwarded With Compliments to :-

1. HHJ The PJ Shri. S.B. Agrawal and all the Hon'ble Judges of City Civil & Sessions Court at Gr. Mumbai and Dindoshi for information.
2. All the officers of Bombay City Civil Court, Dindoshi.
3. The President, B.C.C. & S.C.Bar & Association at Gr. Mumbai, Dindoshi.
4. All the Govt. Pleaders at Gr. Mumbai & Dindoshi.
5. All the Public Prosecutors at Gr. Mumbai & Dindoshi.
6. Maintenance Department
7. Computer Cell